

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 20th May, 2015

TIME:10.30 hrs. to 13.15 hrs.

HON'BLE MR M P TIWARI, REGISTRAR

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 134/2013	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv. for R-1 Mr. M.S. Kacchawa, Adv. for R-2 Mr. Avtar Singh Solanki Adv. Mr. Dharmveer Sharma adv. Mr. B.C. Chirania, Adv. Mr. Ravi Chirania Adv.	
2.	Original Application No. /2015 (CZ)	S.C.Agarwal Vs. State of M.P. & Ors.		
3.	Original Application No. /2015 (CZ)	Laxmi Chauhan Vs. Union of India & Ors.		
4.	Original Application No. /2015 (CZ)	Jasram & 6 Ors. Vs. Union of India & Ors.		

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